

PROFORMA FOR DECLARATION OF ASSETS (AS ON 31.02.2012)

Name of Officer (In Full) Seema Chandrasekar

Date of Birth 02.01.1986

Present Post Held III Civil Judge class II, Raigarh, (C.A.)



Sl. No.	Name of District Sub Division, Taluka and village in which property is situated	Name and details of property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage inheritance, gift of otherwise with date of acquisition and name with details of persons from whom acquired
		Housing and other Building	Land		
1.	Pirida	✓	Kh. No 24/1 0.024 Hectare	Dr. Chandrasekar Chandrasekar (Husband)	Purchase
2.	Mathpavuna, Raipur	✓	Kh No 99/232 100/1, 101/102, = 2400 sq. feet	-/-	-/-
3.	Mathpavuna, Raipur	✓	Kh No-99/199 100/1, 101/1, 102/1 = 2400 sq. feet	-/-	-/-
4.	Kachna Main Road	Building	8874 sq. feet	-/-	-/-
5.	Raipur 2-201 First floor	flat 200sq feet	✓	-/-	-/-
6.	Kachna		agricultural land Kh No 1172/2, 1175/1 Raikar-0.012	-/-	-/-
7.	Labhandi		- Plot Ag. Kh No-425/7 = 1150 sq. feet	Seema Chandrasekar	-/-
8.	Labhandi		- Plot Ag. 425/3 = 2608 sq. feet	Seema Chandrasekar	-/-

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9. Sakhargadh Baradwar (Zang - champa)	House	Road	Smt Shariat Lal Chandrabhai (father in law)	Ancestral
10. Sakarva - Village Saketi (Zang-champa)		3 A/c	Smt Smta Devi Chandrabai (Mother in law)	Ancestral
11. Sakarva Village Main Road		3915 sq feet	Smt Smta Devi Chandrabai (Mother in law)	Ancestral

Sandrabes
14.01.13

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles	Value
1. Revolver	30,000 = 00
2. Bike	50,000 = 00
3. LED Television	25,000 = 00
4. LAPTOP (H.P.)	34,000 = 00
5. Tata Vista car C4-11DA 111	6,50,000 = 00
6. Tata Xera car C4-10/F-7391	4,00,000 = 00

Name of Articles	Jewellery (Lump Sum.)
1. About 35 holes	10,50,000 /-

Sundakar
14.1.12

Name of Issuing Company		Shares/Debentures	No. of Shares
Ventura - 74824/-			
GHR Power Grid			
Name of Issuing Company		Life Insurance Policy & Others	Amount
1. Birla Sun Life Insurance Policy No 00134690			70,000/-
2. Birla Sun Life Insurance Policy No 000842985			60,000/-
3. Birla Sun Life Insurance Policy No 001122794			80,000/-
Name of Bank		City	Amount
1) Fixed Deposits			
2) Savings Bank A/Cs			
3) PPF			
4) CPB			
5) NSS			
6) Others			

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
 Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965.

[Signature]
 14.01.13
 Signature & Date



Statement of Immovable Property On First Appointment/For The Year : 12th July.

2018-13

Name of Officer (In Full Name) and Service to Which the Officer belongs Seema Chandakkar III, CIVL Judge class II

Present Post Held III CIVL Judge class II Raigarh (C.A.)

Present Pay 87,350/-

Date of next increment -----

Name of District Sub Division, Taluka and village in which property is situated	Name and details of property		Present Value	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage inheritance, gift of otherwise with date of acquisition and name with details of persons from whom	Annual income from the property
	Housing and other Building	Land				
1. Pinda Kh. No 24/1 0.024 Hect.	X	Land	150000 = 00	As Chetakshwar Chaudhary (husband)	Purchase	-
2. Mathpaurana, Raipur	X	K No. 33/202, 100/1, 101/1, 102/1 = 2400 sq. feet	192000 = 00	-	-	-
3. Mathpaurana, Raipur	X	Ken No 33/199, 100/1, 101/1, 102/1. = 2400 sq. feet	192000 = 00	-	-	-
4. Kaarma Main Road.	Building	3874 sq. feet	581100 = 00	-	-	-

continue

- Inapplicable case to be struck out.
- In case where it is not possible to assess the value accurately the approximate value in relation to present condition, may be indicated.
- Include short term lease also.

Note : The declaration form is required to be filled in and submitted by every Judicial Officer in services under rule 19(1) of the Chhattisgarh Civil Service (conduct) rule 1965, on first appointment and thereafter at the interval of every 12 months giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any member of his family or in the name of any other person.

Signature Seema Chandakkar

Date 14th Jan Year 2018

Name of Dist, Sub Div ⁿ , Taluka & village in which property situated	Name and details		Present Value	In whose name held & his/her relationship to the servant	How acquired	A usual name from property
	Housing	Land				
5. Hilsapur L-201 First floor	Flat. 290 & 2 feet	-	₹ 50000 = 00	Dr. Choudhury Chandrabar (Husband)	Purchase	-
6. Kachna	land Agricultural	Agricultural land Kh No. 1172/2, 1175/1 Rakba - 0.018	60,0000 = 00	Dr. Choudhury Chandrabar	-1-	-
7. Kalhandi	Plot	Plot Ag. Kh No 425/7, 1150 sq. feet	805000 = 00	Seema Chandrabar	Purchase	-
8. Kalhandi		425/3 2608 sq feet	2086900 = 00	Seema Chandrabar	Purchase	-

Bundabad
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9.	Sakhar gath Basadurak Tanj - champa	House.	3 Acre	Shri Bhawal Lal Chandrabax (Father in Law)	Ancestral	25,0000/- 100000/-
10.	Sakharax (Village) Saketi (Tanj - champa)		3 Acre	Smt. Santa Devi Chandrabax (Mother in Law)	Ancestral	150000/-
11.	Sakharax (Village) Main Road.		Plot 3915 sq feet	Smt. Santa Devi Chandrabax (Mother in Law)	Ancestral	700000/-

Sakharax
14.01.2013

Statement of Immovable Property On First Appointment/For The Year : 2012-13

Name of Officer (In Full Name) and Service to Which the Officer belongs SEEMA CHANDRAKAR CIVIL Judge class II

Present Post Held III Civil Judge class II, Raigarh (C.G.)

Present Pay AS 450 /- 87250/- Date of next increment _____

Movable Properties	Shares/Debentures	Details of Bank Deposits (Name of Bank, City and Amount)	Remark
1. Tata Vista car C.A-11DA1111	Ventura GMR Power Grade	1 DB1, Raipur Amt-52000/- SBI, Raipur Amt - 45000/- 1 DB1, Raipur Amt - 157000/- SBI, Raigarh Amt - 151605/-	
2. Tata Xeta car CG-10/F-7391			
3. LED Television			
4. LAPTOP (H.D)			
5. Reverter			
6. Bike			

Bundabot
14.01.2013